

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

15. IA/1895/2023 C.P. (IB)/203(MB)2021

CORAM:

MS. MADHU SINHA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: IDBI Bank Limited
Vs.
Simm Samm Hotels Private Limited

SECTION: 7 of IBC 2016

ORDER

Mr. Shreyas Lele, Ld. Counsel appearing for the Applicant is present through virtual hearing.

I.A.1895 of 2023

The above Application is filed by the Interim Resolution Professional for taking the Report dated 04.05.2023 on record. Accordingly, the above I.A. is allowed by taking the above document on record.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)